

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI WASEEM AHMED, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.2802 to 2804/PUN/2017
निर्धारण वर्ष / Assessment Years : 2006-07 to 2008-09

S.V. Jewellers,
Shop No.2, Samrat Shopping Centre,
Maruti Mandir,
Ratnagiri.
PAN No.AAPFS6389H.

.....अपीलार्थी / Appellant

बनाम / V/s.

The Income Tax Officer,
Ward – 2, Ratnagiri.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Pramod Shingte.
Withdrawal Application filed.

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 17.02.2021

घोषणा की तारीख / Date of Pronouncement : 17.02.2021

आदेश / ORDER

The three appeals filed by the assessee are directed against the common order of the Id. Commissioner of Income Tax (Appeals) – 2, Kolhapur dated 04.10.2017 for the Assessment Years 2006-07 to 2008-09.

2. Before us, the appellant filed a letter dated 17.02.2021 seeking permission to withdraw the appeals on the ground that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copies of Form No.3 issued by Principal Commissioner of Income Tax, Pune-1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the appeals stand dismissed as withdrawn.

5. In the result, the three appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this the 17th day of February, 2021.

Sd/-
(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-
(WASEEM AHMED)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 17th February, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-2, Kolhapur.
4. The Pr.CIT-2, Kolhapur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” बेंच, पुणे / DR, ITAT, “B” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.